

Under Rule 130 of the Tamil Nadu Legislative Assembly Rules, the following Bill which was introduced in the Legislative Assembly of the State of Tamil Nadu on 6th May 2013 is published together with Statement of Objects and Reasons for general information:—

**L.A. Bill No. 10 of 2013**

***A Bill further to amend the Industrial Disputes Act, 1947, in its application to the State of Tamil Nadu.***

BE it enacted by the Legislative Assembly of the State of Tamil Nadu in the Sixty-fourth Year of the Republic of India as follows:-

1. (1) This Act may be called the Industrial Disputes (Tamil Nadu Amendment) Act, 2013.

Short title,  
extent and  
commence-  
ment.

(2) It extends to the whole of the State of Tamil Nadu.

(3) It shall come into force on such date as the State Government may, by notification, appoint.

2. In section 2 of the Industrial Disputes Act, 1947, in clause (s), after the expression "technical," the expression "sales promotion", shall be inserted.

Amendment of  
section 2.

Central Act  
XIV of  
1947.

**STATEMENT OF OBJECTS AND REASONS**

As per the Supreme Court Judgement in H.R. Adyanthaya etc., etc., Vs. Sandoz (India) Ltd, etc., etc., (AIR 1994 SC 2608), medical representatives are not workman as defined in section 2(s) of the Industrial Disputes Act, 1947 (Central Act XIV of 1947) for the reason that the work done by 'sales promotion' employees could not be categorized as skilled work. The Government of India requested the State Government to take appropriate action to amend the Industrial Disputes Act, 1947 through State amendments to cover the 'sales promotion' employee within the definition of "workman". Accordingly, the Government have decided to amend the said section 2(s) of the said Central Act XIV of 1947, in its application to the State of Tamil Nadu, so as to include the 'sales promotion' employee also within the definition of "workman".

2. The Bill seeks to give effect to the above decision.

**S.T. CHELLAPANDIAN,**  
*Minister for Labour.*

A.M.P. JAMALUDEEN,  
*Secretary.*